

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 11.12.2019

NOTICE

Take notice that the following matter listed on 12.12.2019 in the Court of Chairperson at 03:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
2.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
3.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	

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By Order

-sd/-
Registrar